

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Synthetic and Rayon Textiles Export Promotion Council, Mumbai, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English Versions) by the Government of the working of the Synthetic and Rayon Textiles Export Promotion Council, Mumbai, for the year 1995-96.

[Placed in Library. See No. LT. 1247/96]

Annual Report and Review on the working of the Gem and Jewellery Export Promotion Council, Mumbai, for 1995-96 alongwith Audited Accounts etc.

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : Sir, I beg to lay on the Table -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 1995-96.
- [Placed in Library. See No. LT. 1248/96]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Diamond Institute, Surat of the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Diamond Institute, Surat, for the year 1995-96.
- [Placed in Library. See No. LT. 1249/96]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Packaging, Bombay, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Packaging, Bombay, for the year 1995-96.

[Placed in Library. See No. LT. 1250/96]

Notification under sub-section (3) of section 13 of the Representation of the People Act, 1950 etc.

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D.

KHALAP) : Sir, I beg to lay on the Table -

- (1) A copy of the Notification No. S.O. 500 (E) (Hindi and English versions) containing Presidential Order making further amendments in the Delimitation of Council Constituencies (Uttar Pradesh) Order, 1951, under sub-section (3) of section 13 of the Representation of the People Act, 1950.

[Placed in Library. See No. LT. 1251/96]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Law Institute, New Delhi, for the year 1995-96, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indian Law Institute, New Delhi, for the year 1995-96.

[Placed in Library. See No. LT. 1252/96]

Technology Development Board, Rules, 1996 Published in section 23 of the Technology Development Board Act, 1995 etc.

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : Sir, on behalf of Shri Yogendra K. Alagh, I beg to lay on the Table -

- (1) A copy of the Technology Development Board Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 523 (E) in Gazette of India dated the 14th November, 1996 under section 23 of the Technology Development Board Act, 1995.

[Placed in Library. See No. LT. 1253/96]

- (2) A copy of the Research and Development Cess Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 524 (E) in Gazette of India dated the 14th November, 1996 under sub-section (3) of section 10 of the Research and Development Cess Act, 1987.

[Placed in Library. See No. LT. 1254/96]

Memorandum of Understanding between the Coal Limited and the Ministry of Coal, for 1996-97

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : Sir, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Coal India Limited and the Ministry of Coal, for the year 1996-97.

[Placed in Library. See No. LT. 1255/96]

Pre-natal Diagnostic Techniques (Regulation and Prevention of Misuse) (Advisory Committees Rules, 1996 published under section 34 of the Pre-Natal Diagnostic Techniques (Regulation and Prevention of Misuse) Act, 1994 etc.

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) : Sir, on behalf of Shri Saleem Iqbal Shervani, I beg to